NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

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PRESENT: SHRI Ch. MC	OHD SHARIEF TARIQ, MEMBER-JU	DICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/677/(IB)/2017	
NAME OF THE PETITIONER(S)	: INDIAN BANK (ASSET RECOVERY MANAGEMENT BRANCH)	
NAME OF THE RESPONDENT(S)	: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD	
UNDER SECTION	: 7 RULE 4	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
V · KAMALA	Coursel you third Parly	chamala.ll Mrs. 591/93
MITTI ASHOK	Courses to Applican Fredian Bank.	il fallo
S. Karthi kei Bolan Preetri . S. Frasu	Coursel for Corporate Layrowile	1 Ocean

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Applicant submitted that the efforts are being made to settle the matter between the parties and prayed for time. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)